

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 24<sup>th</sup> February, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant.  Ms. P. Batra Singh, Adv. For R -1. Mr. Balendu Sekhar, Adv. & Mr. Dinesh Jindal, LO, for R-2 & 3. Mr. Rajkumar with S.L. Gundli Adv. For R-4. Mr. Rajiv Bansal, Mr. Kush Sharma and Mr. Anshul Pathak, Advs. For R-5. Mr. Vivek Sharma, S.I., for R-6. Mr. Rohit Sharma and Mr. Karan Dev Chopra, Advs. As Local Commissioner.	
2.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr Ardhendumauli Kumar Prasad, Adv. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena & Shuvodeep Roy, Advs. For R-5&6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16.	

			<p>Mr. Jayesh Gaurav, Adv. For R-17.  Mr. Devraj Ashok, Adv. For R-18.  Mr. Jogy Scaria, Adv. For R-19.  Mr. Rajul Shrivastava, &amp; Dr. P.K. Shrivastava, Advs. For R-20.  Mr. Tayenjam Momo Singh, Adv. For R-21.  Mr. Pragyan Sharma, Adv. For R-22.  Mr. K.V. Garish Chaudhary, Adv. For R-23.  Mr. A.K. Panda, Adv. For R-24.  Mr. Abhimanyu Garg, Adv. For R-25.  Mr. Anup Singh, Adv. For R-26.  Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28.  Ms. Ritu Raj Biswas, Adv. For R-29.  Mr. Mukesh Verma, Adv. For R-30.  Mr. Pradeep Misra, Adv. For R-31.  Mr. Amit Agarwal, Adv. R-32.  Mr. Suryanaran Singh, Adv. For R-45.  Ms. Savitri Pandey, Adv. For R-61.  Mr. K.V. Jagdishvaran, Adv. For APCC Andaman &amp; Nicobar Islands.  Mr. Rudreshwar Singh, Adv. For Bihar SPCB.  Mr. Vineet Malik, Adv. for State of Haryana.  Mr. Gopal Jha, Adv. for State fo Bihar.  Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT  Mr. Jogy Scaria, Adv. for Kerala SPCB  Mr. Bikas Kar Gupta, Adv. for State of WB  Mr. Devraj Ashok, Adv. for Karnataka SPCB  Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram  Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu  Mr. Amit Agarwal, Adv. For WBPCB.  Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh.  Mr. Rajul Shrivastav, Adv. For MPPCB.  Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB  Mr. Digvijay, Adv. for SDMC  Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>	
3.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta and Ms. Preeta Dhar, Advs. For the Appellant.  Mr. Vivek Chib &amp; Mr. Joby P. Varghese, Advs. for R- 1.</p>	

			Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra, Adv. & Mr. Prithu Garg, Adv. for R-4.	
4.	Original Application No.125/2013.	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. For Applicant Ms. Savitri Pandey, Adv. For R – 1, 2 & 5. Mr. Daleep K. Dhayani, Adv. For R-3. Mr. Avijit Bhushan, Adv. For R-4 & 6. Mr. M.P. Sahay, Adv. & Mr. Vikas Malhotra, Adv. for R-7.	
<b>FOR HEARING</b>				
5.	Original Application No.282/2013 & M.A.No.760 /2013 & M.A.No.39 /2014.	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1. Mr. B.V. Niren & A.K.Prasad Advs. for R-2. Ms. Savitri Pandey, Adv. for R-3 & 6. Mr. Sudhir Kulshreshtha, Adv. for R-4. Mr. D. K. Dhayani, Adv. for R-5. Mr. P.K. Singh and Mr. Himalayani Gupta, Adv. For R-7. Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija, Adv. For R-8. Mr. Gaurav Dhingra, Adv. For R-9.	
6.	Original Application No. 56(THC)/2013	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. For R-4 & 5. Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv for R – 6 & 7 Mr. Biraja Mahapatra, Adv. For DPCC. Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB	
7.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. For R-4 & 5. Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv for R – 6 & 7 Mr. Biraja Mahapatra, Adv. For DPCC. Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB	

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